

COURT-II

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 248 of 2014 & IA No. 407 of 2014

Dated : 10<sup>th</sup> November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. K. Gopal Choudary  
Mr. A. Bhatnagar

Counsel for the Respondent(s) : -

O R D E R

Admit. Issue notice. Dasti service permitted.

Post the matter on 01<sup>st</sup> December, 2014.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

Sh/jps